

1	2	3
14.	3.4.1 (Report No. 9 of 2009-10)	Loss to ECL due to slippage in quality, size and pilferage Chitra projects under ECL Ltd. Failed to sell coal in required quality and size to the thermal power stations of NTPC. The company has to sustain loss of Rs. 65.17 crore in the form of grade slippage during the last four years ending 31.3.2008 as the contractor engaged in breaking of coal picking of stone/sales transportation and loading at siding failed to conduct proper supervision/control and stop pilferage.
15.	3.5.1 (Report No. 9 of 2009/10)	A purchase order for procurement of conveyer belts at a value of Rs 5.15 crore was finalized and issued to a firm but contract could not be finalized. The company has to purchase the same material from alternate source at additional cost of Rs 3.50 crore but it could not in for the risk purchase clause in the absence of a valid contract — MCL.
16.	5.2.1 (Report No. 12/2006)	To ensure uninterrupted power supply, Central Coalfields Limited placed an order on BHEL in March, 1987 for commissioning of 2×10 MW Captive Power Plant at Kathara with completion date by September, 1990. The plant, commissioned in May/June, 1995, failed to give the desired output and remained completely idle since May, 2000 rendering investment of Rs. 80.24 crore on this project unfruitful.

Development of coal blocks

2798. SHRIMATI GUNDU SUDHARANI: Will the Minister of COAL be pleased to state:

- (a) the details of companies to which coal blocks have been allocated but could not come into production even after the gestation period of 3-7 years;
- (b) whether it is also a fact that coal production from captive coal blocks should commence within a period of three years;
- (c) if so, the details of companies whom captive coal blocks have been allocated but could not come into production even after the lapse of three years; and
- (d) what action the Ministry has taken or proposed to take to cancel the licence given to those companies which could not commence their production?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) to (c) As per the guidelines, coal production from a captive coal block should commence within 36 months (42 months in case the area falls in forest land) in case of open cast mines and in 48 months (54 months in case the area falls in forest land) in case of underground mines, from the date of allocation. If a coal block is not explored, additional two years are allowed for detailed exploration and three months for preparation of geological report. The allocates of coal blocks, who have not started production so far, are in various stages of obtaining statutory clearances and mining lease, preparing mining plan, acquisition of land, procuring machinery and equipment etc. for both mining as well as end-use project. The details of companies to which coal blocks have been allocated but could not come into production even after the gestation period of 3-7 years are given in Statement (*See* below).

(d) In order to ensure that allocates strictly adhere to the time schedule approved for development of coal mine and end-use project, the Coal Controller has been authorized to monitor all the stipulations incorporated in the allotment letter of captive coal block. Specific milestones with time frame are prescribed for completion of various activities connected with development of captive blocks. The Coal Controller has been asked to send a six monthly status report on the progress in respect of allotted captive mining blocks. Based on reports furnished by the Coal Controller, strict corrective measures are taken. While making allocation in these cases a system of obtaining bank guarantee has been introduced in order to ensure timely development of mines. If the actual production falls short of targeted production as per the approved mining plan, appropriate deduction is effected from the bank guarantee. If the guarantee is exhausted on account of continuous shortfall in production, the coal block is liable to be deallocated/mining lease to be cancelled. Regular review meetings are taken at the level of Additional Secretary (Coal) with the coal block allocates. Due to unsatisfactory progress towards the end-use plants and development of coal mining blocks, so far 10 coal blocks have been de-allocated.

Statement

Details of companies to which coal blocks have been allocated but could not come into production even after the gestation period of 3-7 years

Sl. No.	Block allocated	Date of Allotment	Type of mine (OC, UG& OC/UG)	Name of the party	Normative date of coal production
1	2	3	4	5	6
1.	Utkal-C	29.05.98	OC	Utkal Coal Ltd. (formerly ICCL)	29.11.01

1	2	3	4	5	6
2.	Utkal-B2	16.08.99	OC	Monet Ispat and Energy Ltd.	16.02.03
3.	Marki Mangli-I	25.04.01	OC+UG	B.S. Ispat	25.10.04
4.	Tokisud North	07.01.02	OC	GVK Power (Govindwal Sahib) Ltd.	07.07.05
5-6.	Gangaramchak and Gangaramchak Bhadulia	23.06.03	OC	WBPDC	23.12.06
7.	Chinora	08.10.03	OC/UG	Fieldmining and Ispat Ltd.	08.10.06
8.	Warora (West) Southern Part	08.10.03	OC/UG	Fieldmining and Ispat Ltd.	08.10.06
9.	Lalgarh (North)	08.07.05	OC/UG	Domco Smokeless Fuel Pvt. Ltd.	08.01.09
10.	Tara	14.08.03	OC	Chhattisgarh Mineral Development Corporation Limited (CMDCL)*	14.02.07
11.	Utkal-B 1	29.09.03	OC	Jindal Steel and Power Ltd.	29.03.07
12.	Majra	29.10.03	OC/UG	Gondwana Ispat Ltd.	29.04.07
13.	Badam	03.11.03	OC	Tenughat Vidyut Nigam Limited (TVNL)	03.05.07
14.	Jamkhani	12.11.03	OC	Bhushan Power and Steel Ltd.	05.11.08
15.	Bhandak West	27.11.03	OC	Shree Baidyanath Ayurved Bhawan Ltd.	27.05.07
16.	Utkal-D	19.12.03	OC/UG	Orissa Mining Corporation	19.06.07
17.	Utkal 'E'	27.08.04	OC	NALCO	26.02.08
18-19.	Gidhmuri and Paturia	23.09.04	OC	Chhattisgarh State Electricity Board (CSEB)	23.03.08
20.	Pakri-Barwadih	11.10.04	OC	NTPC	11.04.08
21.	Trans Damodar	14.01.05	OC+RE	West Bengal Mineral Development Trading Corporation Ltd.	14.10.10
22.	Barjora (North)	03.03.05	OC	Damodar Valley Corporation	03.09.08
23.	Kagra Joydev	03.03.05	OC	Damodar Valley Corporation	03.03.08

1	2	3	4	5	6
24.	Moitra	13.05.05	OC/UG	Jayaswal Neco Ltd.	13.11.08
25- 27.	Brinda, Sasai and Meral	26.05.05	OC/UG	Abhijeet Infrastructure P. Ltd.	26.11.08
28- 29.	Kotre-Basantpur and Pachmo	11.08.05	OC/UG	TATA Steel Ltd.	11.02.09
30.	Lohari	24.08.05	OC	Usha Martin Ltd.	24.2.09
31.	Chitarpur	02.09.05	OC/UG	Corporate Ispat Ltd.	02.03.09
32.	North Dhadu	13.01.06	OC/UG	Jharkhand Ispat Pvt. Ltd. Pavanjay Steel and Power Generation Pvt. Ltd. Electrosteel castings Ltd. Adhunik Alloys and Power Ltd.	13.07.09
33- 35.	Marki Mangli-II, III and IV	06.09.05	OC+UG	Veerangana Steel Limited	06.03.09
36.	Talabira II and III	10.11.05	OC	Hindalco MCL NLC	10.05.09
37.	Utkal-A	29.11.05	OC	JSW Steels Ltd./Jindal Thermal Power Ltd. MCL Jindal Stainless Steel Ltd. Shyam DRI Ltd.	29.05.09
38.	Tadicherla-I	06.12.05	OC	Andhra Pradesh Power Generation Corpn. Ltd.	06.12.08
39.	Mahal	09.12.05	UG	Rashtriya Ispat Nigam Limited.	09.06.10
40- 41.	Amelia and Amelia North	12.01.06	OC+UG	Madhya Pradesh State Mining Corpn. Ltd.	12.07.09
42.	Bijahan	13.01.06	OC	Bhushan Power and Steel Ltd. Mahaveer Farro	02.11.10

1	2	3	4	5	6
	Madanpur South	13.01.06	OC/UG	Hindustan Zinc Ltd. Akshya Investment Pvt. Ltd. Chhattisgarh Steel and Power Ltd. Chhattisgarh Electricity Corporation Ltd. MSP Steel and Power Ltd. Chhattisgarh Captive Coal Mining Ltd. (Consortium of five Co.) Ispat Godavari Ind Agro Synergy (Ind Synergy Ltd.) Shri Nakoda Ispat Vandana Gobal Ltd. Shree Bajrang Power and Ispat Ltd.	13.07.09
44- 45.	Nakia I + Nakia II	13.01.06	OC/UG	Ispat Godavari Ind Agro Synergy (Ind Synergy Ltd.) Shri Nakoda Ispat Vandana Gobal Ltd. Shree Bajrang Power and Ispat Ltd.	13.07.09
46.	Patrapara	13.01.06	OC	Bhusan Steel and Strips Ltd. Adhunik Metaliks Ltd. Deepak Steel and Power Ltd. Adhunik Corp. Ltd. Orissa Sponge Iron Ltd. SMC Power Generation Ltd.	13.07.09

1	2	3	4	5	6
				Sree Metaliks Ltd.	
				Visa Steel Ltd.	
47.	Gare Palma IV/6	13.01.06	OC/UG	Jindal Steel and Power Ltd.	13.07.09
				Nalwa Sponge Iron Ltd.	
48.	Gare Palma IV/8	13.01.06	UG	Jayaswal Neco Ltd.	13.01.10
49.	Madanpur (North)	13.01.06	OC/UG	Ultratech Ltd.	13.07.09
				Singhal Enterprises	
				Nav Bharat Coalfield Ltd.	
				Vandana Energy and Steel Pvt. Ltd.	
				Prakash Industry Ltd.	
				Anjani Steel Pvt. Ltd.	
				Chhattisgarh Captive Coal Mining Ltd. (Consortium of five Co.)	
				Ispat Godavari	
				Ind Agro Synergy Ltd.	
				Shri Nakoda Ispat Ltd.	
				Vandana Gobal Ltd.	
				Shree Bajrang Power and Ispat Ltd.	
				Sunflag Iron Steel Ltd.	
50.	Gondulpara	13.01.06	OC	Tenughat Vidyut Nigam Limited (TVNL)	13.07.09
				Damodar Valley Corporation	
51.	Dumri	13.01.06	OC	Nilachal Iron and Power Generation.	13.07.09
				Bajrang Ispat Pvt. Ltd.	
52.	Nerad Malegaon	13.01.06	UG	Gupta Metallics and Power Ltd.	13.01.10

1	2	3	4	5	6
				Gupta Coalfields and Washeries Ltd.	
53.	Kerandari	25.01.06	OC	NTPC	25.07.09
54.	Chatti Bariatu	25.01.06	OC	NTPC	25.07.09
55-57.	Sugia, Rauta and Burakhap	30.01.06	OC	Jharkhand State Mineral Development Corpn. Ltd.	30.07.09
58.	Radhikapur (East)	07.02.06	OC	Tata Sponge Iron Ltd. Scaw Industries Ltd. SPS Sponge Iron Ltd.	07.08.09
59.	Mahan	12.04.06	OC/UG	Essar Power Ltd. Hindalco Industries	12.10.09
60.	Bundu	25.04.06	OC	Rungta Mines Limited	25.10.09
61-63.	Meenakshi, Dip side of Meenakshi and Meenakshi B	13.09.06	OC	Power Finance Corporation Orissa UMPP	13.03.10
64-66.	Moher, Moher-Amlori Extn. and Chhatrasal	13.09.06	OC	Power Finance Corporation Sasan UMPP	13.03.10
67.	Chakla	20.02.07	OC	Essar Power Generation Ltd.	20.08.10
68.	Jitpur	20.02.07	OC	Jindal Steel and Power Ltd.	20.08.10
69.	Anesettipali	20.02.07	OC	Andhra Pradesh Power Generation Corpn. Ltd.	20.08.10
70.	Punkula-Chilka	20.02.07	OC	Andhra Pradesh Power Generation Corpn. Ltd.	20.08.10
71.	Penagaddppa Khammam	29.05.07	OC	Andhra Pradesh Power Generation Corpn. Ltd.	29.11.10

Approval to coal mine projects

2799. SHRI T.M. SELVAGANAPATHI: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the companies in private sector as well as in public sector have demanded the Government to clear the approval of coal mines;

(b) if so, the details thereof;